

HIGH COURT OF SIKKIM

Record of proceedings

**I.A. No.01 of 2023
IN
RFA No. 09 of 2023 (Filing No.)**

UMA SHANKER PRASAD & ORS. APPELLANTS

VERSUS

VIJAY KUMAR AGARWAL & ORS. RESPONDENTS

Date: 04.07.2023

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Appellants :

For Respondent : Mr. Manish Kr. Jain, Advocate.
Nos.1 and 2.

Respondent : None.
No.3.

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1. Ms. Gita Bista, learned counsel desires to appear on behalf of the appellants and undertakes to file Vakalatnama during the course of the day. Permitted.

2. List the matter for hearing on 22.08.2023.

Judge